



ANDHRA PRADESH POLLUTION CONTROL BOARD
Paryavaran Bhavan, APIIC Colony Road,
Gurunanak Colony, Autonagar, Vijayawada- 520007



Lr No. 109/APPCB/Legal/NGT-PB/OA No.693 of 2023/2026.

Dt 13.07.2026

To
The Registrar General,
Hon'ble National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi - 110 001.
Email: judicial-ngt@gov.in
Sir,

Sub:- APPCB – Legal – Suo motu case in O.A. No.693 of 2023(PB) in the Hon'ble NGT, New Delhi based on News Item appeared in the Deccan Herald 24.10.2023 entitled “Pollution Control Boards are weak link” – Affidavit of Andhra Pradesh Pollution Control Board in compliance to order dt. 10.04.2026 - Submitted - Reg.

- Ref:-**
1. Hon'ble NGT, Principal Bench, New Delhi Orders dt.23.11.2023 in O.A. No. 693 of 2023 (PB)
 2. Hon'ble NGT, Principal Bench, New Delhi Orders dt. 02.02.2024 in O.A. No. 693 of 2023 (PB)
 3. APPCB Lr. No. 109/APPCB/Legal/NGT-PB/OA No.693 of 2023/2024 -, dt. 23.02.2024.
 4. Hon'ble NGT, Principal Bench, New Delhi Orders dt.12.04.2024 in O.A. No. 693 of 2023 (PB)
 5. APPCB Lr. No. 109/APPCB/Legal/NGT-PB/OA No.693 of 2023/2024 -112 dt. 24.05.2024 to CPCB.
 6. APPCB Lr. No. 109/APPCB/Legal/NGT-PB/OA No.693 of 2023/2024 - 167 dt. 25.06.2024 to CPCB.
 7. Hon'ble NGT, Principal Bench, New Delhi Orders dt.11.09.2024 in O.A. No. 693 of 2023 (PB).
 8. CPCB Lr F.No. CM—13011/174/2023- LAW-HO, Dt. 23.09.2024
 9. Hon'ble NGT, Principal Bench, New Delhi Orders dt.14.10.2025 in O.A. No. 693 of 2023 (PB).
 10. CPCB Lr F.No. PCP/NGT/693 OF 2023/2023-24/ Dt. 28.10.2025.
 11. APPCB Lr No. 109/APPCB/Legal/NGT-PB/OA No.693 of 2023/2026 Dt. 05.01.2026
 12. Hon'ble NGT, Principal Bench, New Delhi Orders dt.10.04.2026 in O.A. No. 693 of 2023 (PB).
 13. CPPCB Lr F.No. PCP/NGT/693 OF 2023/2023-24/ Dt. 15.05.2026

With references to the above, it is to submit that the Original Application (OA) No. 693 of 2023(PB) has been registered in suo motu exercise of power by the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi on the basis of the News Item titled "Pollution control boards are the weak link" appearing in the Deccan Herald dt. 24.10.2023.

The Hon'ble NGT in its order dt. 10.04.2026 directed the PCBs/PCCs to respond to the disclosure of the CPCB and point out the reason for not having the optimum prescribed facilities, and directed to file the response affidavit within four weeks.

In compliance with the above order, please find herewith attached the affidavit of the Andhra Pradesh Pollution Control Board in compliance to the Hon'ble NGT order dt. 10.04.2026 for kind information and consideration.

Encl: As above.

Yours faithfully,


MEMBER SECRETARY

MEMBER SECRETARY

A.P. Pollution Control Board

1. Copy submitted to the Member Secretary CPCB, Parivesh Bhawan, East Arjun Nagar, New Delhi – 110032 for favour of information. (email: pcp.cpcb@gov.in).

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

IN

O.A. NO. 693 OF 2023

IN THE MATTER OF:

O.A. No. 693/2023 (PB) News Item titled "Pollution Control Boards are the weak link" appeared in Deccan Herald dated 24.10.2023.

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Dated: 14.07.2026

Filed By

TVS RAGHAVENDRA SREYAS,
SIDDHARTH VASUDEV and
BRAHMA PRAKASH SONI

OFFICE: 24, ASHOKA ENCLAVE EXTENSION III
SECTOR 35, FARIDABAD 121003

6153

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

IN

O.A. NO. 693 OF 2023

IN THE MATTER OF:

O.A. No. 693/2023 (PB) News Item titled "Pollution Control Boards are the weak link" appeared in Deccan Herald dated 24.10.2023.

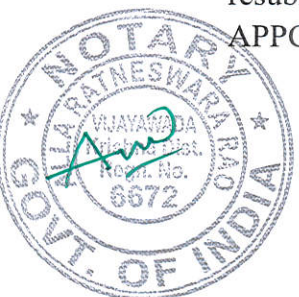
AFFIDAVIT FILED BY THE MEMBER SECRETARY, ANDHRA PRADESH POLLUTION CONTROL BOARD IN COMPLIANCE TO THE HON'BLE NGT, NEW DELHI ORDER DT. 10.04.2026 IN O.A. NO. 693 OF 2023(PB)

I, S. Sri Sarvanan, Son of Shri A. Shanmugam, aged about 52 years, presently working at Vijayawada, do hereby solemnly affirm and state as follows:

1. I am holding the office of the Member Secretary of Andhra Pradesh Pollution Control Board. The present affidavit is filed in pursuance to the order dated 10.04.2026 of this Hon'ble Tribunal and the contents of the present affidavit are based on the records as maintained by the Pollution Control Board.

2. The Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi registered an Original Application (OA) No.693 of 2023 (PB) in Suo-Motu on the basis of the News Item titled "Pollution Control Boards are the weak link" appeared in Deccan Herald dated 24.10.2023.

3. The Hon'ble Tribunal heard the matter on 12.04.2024 and directed the Member Secretaries of State Pollution Control Boards (SPCBs) to file an affidavit before the Member Secretary, Central Pollution Control Board (CPCB) within a period of six weeks from 12.04.2024. Accordingly, the Member Secretary, Andhra Pradesh Pollution Control Board (APPCB) filed an affidavit before the Member Secretary, CPCB on 24.05.2024. Later, a meeting was conducted by the CPCB on 14.06.2024 with the Member Secretaries and officials of SPCBs under the Chairmanship of Member Secretary, CPCB. The APPCB Officials attended the meeting. The CPCB requested SPCBs to resubmit affidavit for consolidating the information for the preparation of counter affidavit. Accordingly, APPCB resubmitted required information to CPCB on 25.06.2024 for preparation of affidavit. The APPCB further submitted additional information to the CPCB, New Delhi on 24.07.2024.



4. The Hon'ble NGT, New Delhi heard the matter on 29.07.2024 and posted the matter to next hearing on 11.09.2024. The CPCB tabulated the information based on the affidavits submitted by SPCBs/PCCs. The Hon'ble NGT, New Delhi heard the matter on 11.09.2024 and ordered to file progress report indicating the compliance of order, to be filed by all the States/UTs by way of an affidavit by providing an advance copy to the Counsel for the CPCB at least one week before the next date of hearing. Accordingly, the APPCB filed an affidavit dt.03.01.2025 in the compliance to the Hon'ble NGT order dt.11.09.2024.

5. The Hon'ble NGT, New Delhi heard the matter on 14.10.2025 and directed all the PCBs of the States/PCCs of UTs to file the status report in terms of the earlier direction and furnish an advance copy thereof to the Counsel for the CPCB, who will compile the information in the tabulated form and place it before the Tribunal at least one week before the next date of hearing i.e., 08.01.2026. Accordingly, the APPCB filed an affidavit dt. 05.01.2026 in compliance to the said order.

6. The Hon'ble NGT, New Delhi heard the matter on 10.04.2026 and the CPCB compiled the information in tabulated form and filed the report dated 09.04.2026. The Hon'ble Tribunal noted that the PCBs and PCCs do not have the requisite facilities and gaps are existing in almost all PCBs/PCCs. Accordingly, the Hon'ble Tribunal required each of the PCBs/PCCs to respond to the above disclosure of the CPCB and point out the reason for not having the optimum prescribed facilities and directed to file the response affidavit within four weeks. The matter is posted to 28.07.2026.

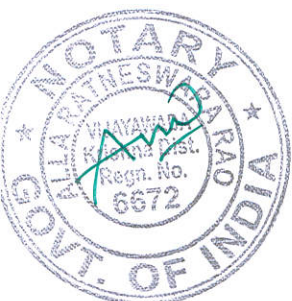
7. In the Order dt.10.04.2026, specifically from para 6, the Hon'ble NGT (PB) directed as

"6. A perusal of the above tables reveals that the PCBs and PCCs do not have the requisite facilities and in almost all the PCBs/PCCs the gaps are existing. Hence, we require each of the PCBs/PCCs to respond to the above disclosure of the CPCB and point out the reason for not having the optimum prescribed facilities. Let the response affidavit be filed within four weeks. The Applicant also seeks four weeks' time to file the objection to the report of the CPCB.

7. In the meanwhile, the concerned PCCs, PCBs and State Authorities to take expeditious steps to ensure that the requisite facilities are created and vacant posts are filled up.

8. List on 28.07.2026."

A copy of the HNGT Order dt. 10.04.2026 is attached as Annexure 1.



8. In compliance with the above order dt. 10.04.2026, the following updated status on progress pertaining to APPCB is submitted:

A. Information regarding filling up of vacancies in compliance with Hon'ble NGT (PB) Order dt.10.04.2026 in OA No. 693 of 2023 (PB):

1. Recruitment Phase-I: (Completed)

• **Assistant Environmental Engineers (AEE):**

The Andhra Pradesh Public Service Commission (APPSC) issued Notification No. 15/2023 (dt. 26/12/2023) for 21 AEE posts. Following the selection process, 20 candidates reported for duty in November 2025. One AEE candidate has not reported for duty.

• **Analyst Gr.II (Scientific Staff):**

The APPSC issued Notification No. 02/2024 (dt. 09/02/2024) for 18 Analyst Gr.II posts. All 18 vacancies have been filled and the candidates joined duty in November 2025.

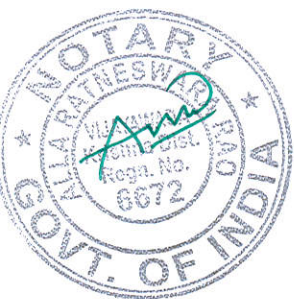
2. Recruitment Phase-II: (In Progress)

• **Assistant Environmental Engineers (AEE Vacancies):**

For the remaining 40 AEE vacancies, the Government has instructed the evolution of a mechanism to fill these posts from qualified surplus staff available in the Grama Sachivalayams and Ward Sachivalayams (GSWS) Department. The Board has formally addressed the Director, GSWS Dept., vide letter dt. 29.10.2025 to provide details of qualified personnel. Further, the Board has addressed the Principal Secretary to Government, Environment, Forests, Science & Technology Department vide Lr.No.45/APPCB/HO/Estt./E-2/2026, dated 22.04.2026 requesting to accord permission to fill up 40 vacant posts of Assistant Environmental Engineers (AEEs) through direct recruitment via APPSC at the earliest. This matter is being actively pursued and is expected to be completed at the earliest. A copy of the correspondence is attached as **Annexure-II**.

• **Scientific Staff (Analyst Gr.II):**

For the remaining 18 scientific staff vacancies, the Government accorded approval for recruitment via APPSC through G.O.Ms.No.56, Finance (HR.I. Plg. & Policy) Dept., dt. 01.10.2025. The Board has submitted an Indent Form to APPSC vide Lr.No.05/APPCB/Estt./A2/2026, dated 19.04.2026, requesting issuance of Notification for the said 18 posts. A copy of the APPSC Indent Form letter is attached as **Annexure-III**.



- **Chief Environmental Engineer (CEE) and Joint Chief Environmental Scientist (JCES)**

To fill the vacant post of CEE, the Departmental Promotion Committee (DPC) has been conducted and all top level engineering posts like Joint Chief Environmental Engineer (JCEE) have been filled.

Regarding the vacant Head of the Scientific Division (JCES) position, the Board has submitted the requisite proposals to the Government for the issuance of a Government Order (G.O.) defining the method of filling the vacancy. This matter is under active consideration and follow-up.

B. Information pertaining to Central Laboratory, APPCB in connection with Hon'ble NGT orders dated 10.04.2026 in OA No.693/2023 (PB)

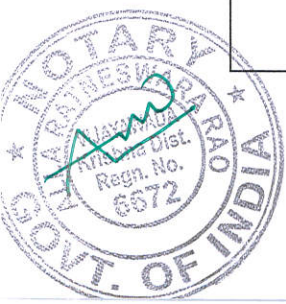
Strengthening of Laboratory Infrastructure: Compliance Report

APPCB furnished the details of infrastructure facilities available for monitoring of environmental parameters within APPCB laboratories to CPCB for compilation and filing the report to the Hon'ble NGT. APPCB identified certain gaps in laboratory infrastructure facilities listed by CPCB and acquired optimum prescribed facilities in due course, depending on the requirement of the laboratories within the jurisdiction of APPCB. The details of requisite facilities complied and requirement proposed to be met within one year is furnished in Table:1.

Table-I:

PART I: Facility available for monitoring of environmental parameters:

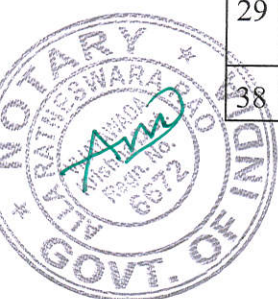
S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
A. Sample Matrix / Group of Water and Wastewater				
(e) Toxicological Tests				
1	Bioassay method for evaluation of toxicity using fish (90% survival of fish after 96 hrs in 100% effluent)	Yes	Complied	Facility established at Zonal Laboratory, Visakhapatnam



B. Sample Matrix / Group of Solid / Solid Waste				
(b) Hazardous Waste (Liquid / Slurry / Sludge / Solid / Semi-Solid) Tests				
7	Calorific Value	No	12 months	

PART II: Details of Laboratory Infrastructure (Instruments and Equipment)

S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
A. List of Instruments / Equipment for Sampling of Water, Wastewater and Soil / Hazardous Wastes				
a) Mandatory Requirements				
4.	Flow meter / Physical flow measuring	No	12 months	
9.	Ground water level measuring device	No	12 months	
8	Nitrogen Cylinder portable	Yes	Complied	
21	Portable TOC Analyzer for emission monitoring.	Yes	Complied	
22	Polyurethane Foam PUF Sampler	No	12 months	
C. List of Equipment required for processing of Environmental Samples:				
a) Mandatory Requirements				
4	Aquarium for Toxicity bioassay test with complete accessories (*4 Nos)	Yes	Complied	
9	Centrifuge	No	12 months	
28	Fluoride Distillation Assembly (3)	Yes	Complied	Analysis carried out using IC equipment
29	Arsenic / Fluoride Glass Distillation assemblies	Yes	Complied	Analysis carried out using ICP equipment
38	Separating funnel shaker	No	12 months	



46	Water Bath with temp. for mercury sample digestion- 20 BOD Bottles	Yes	--	Analysed using Direct Mercury Analyser
D. Analytical Instruments at Environmental Laboratories				
a) Mandatory Requirements				
3.	Bomb Calorimeter	No	12 months	
4.	BTX Analyzer with BTX calibrator	Yes	Complied	BTX Analysed on Gas Chromatograph
5.	Colony counter	Yes	6 months	
8.	Digital Burettes- 50 ml*2, 100 ml*2	No	6 months	
14.	Inductively Coupled Plasma (ICP) Spectrometer-OES	Yes	Complied	Laboratory is having ICP-MS
18.	Microscope Binocular Research	No	6 months	
26.	Moisture Content Analyzer	Yes	Complied	Analysed using conventional methods

The Affidavit is submitted for kind consideration.

The APPCB will abide by all directions, as the Hon'ble Tribunal may deem fit and appropriate.

DEPONENT

MEMBER SECRETARY

MEMBER SECRETARY

A.P. Pollution Control Board
VIJAYAWADA-520 007.



VERIFICATION:

I, the deponent above named, do verify that the contents of the above affidavit are true, no part of it is false and nothing material has been concealed there from.

Verified at Vijayawada on this 13th day of July, 2026.

**DEPONENT**
MEMBER SECRETARY

MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 007.


13/07/2026
Alla Ratneswara Rao
B.Com. LL.B
ADVOCATE-NOTARY
Appointed by Central Govt
VIJAYAWADA, Krishna Dt. A.P

6161

Item Nos. 30-31

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 693/2023
(I.A. No. 512/2024)

News Item Titled "Pollution Control Boards Are the Weak Link" Appearing
in Deccan Herald Dated 24.10.2023.

Versus

Meghalaya Pollution Control Board & Ors.

Respondent(s)

With

Original Application No. 562/2023
(IA No 716/2023)

Varun Gulati

Applicant

Versus

MoEF&CC & Ors.

Respondent(s)

Date of hearing: 10.04.2026

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Mr. Kapil Sagar, Adv. for Applicant in OA 562/2023

Respondents: Mr. Amit Singh Chauhan & Mr. Kuldeep Kasana, Advs. for CPCB
Mr. Bhanwar Pal Singh Jadon, Ms. Gargi Chaturvedi & Ms. Anjali
Sharma, Advs. for the State of UP
Mr. Vikas Saini, Adv. for the State of Punjab (Through VC)
Ms. Madhumita Bhattacharjee, Adv. for the State of West Bengal
(Through VC)
Mr. Rahul Khurana, Adv. for the State of Haryana & HSPCB
Mr. Shubham Bhalla, Adv. for R - 30 & 36 (Through VC)
Ms. Jyoti Mendiratta & Ms. Ananya Basudha, Advs. for Govt. of NCT of
Delhi
Mr. Kaushal Gautam, AAG for the State of Uttarakhand (Through VC)
Mr. Gigi. C. George & Ms. Neha Sharms, Advs. for Andaman & Nicobar
Islands & Lakshwdeep Islands
Mr. Jogy Scaria, Adv. for KSPCB (Through VC)
Mr. Nishe Rajen Shonker, Adv. for the State of Kerala (Through VC)
Mr. A.V. Nair, Adv. for Gujarat PCB (Through VC)
Mr. Dhananjay Baijal & Mr. Tilak Singh, Advs. for Telangana SPCB
Mr. Pukhrambam Ramesh Kumar, Adv. for the State of Manipur
(Through VC)
Mr. Raj Kumar, Ms. Vidushi Sah, Mr. Sumit Chaudhary, Mr. Ankit
Chaudhary, Ms. Neetu Singh & Ms. Vandana Sachdeva, Advs. for LPCC
Mr. Raghav Sharma, Adv. for MP PCB (Through VC)
Mr. Mukesh Verma & Ms. Vatsala Tripathi, Advs. for UKPCB & MPCB
(Through VC)
Mr. Devraj Ashok, Adv. for KSPCB (Through VC)

Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB (Through VC)
 Mr. Arnab Roy, Adv. for Tripura SPCB (Through VC)
 Mr. Siddharth Vasudev & Mr. TVS Raghavendra Sreyas, Advs. for AP PCB (Through VC)
 Ms. Purnima Krishna, Adv. for Tamil Nadu PCB
 Mr. Gautam Singh, Adv. for the State of Andhra Pradesh
 Mr. Shuvodeep Roy, Adv. for the State of Tripura (Through VC)
 Ms. K. Enatoli Sema, Adv. for Meghalaya PCB & Nagaland PCB (Through VC)
 Mr. Sameer Abhyankar, Adv. for R - 22 (Through VC)
 Mr. Parth H. Bhatt, Adv. for R - 7 (Through VC)
 Ms. Sunita Sharma, Adv. for R - 31 (Through VC)
 Mr. Gautam Singh, Adv. for UT of J & K
 Ms. Dippt Anubhuti & Mr. Abhishek Khare, proxy counsel for Ms. Priyanka Swami, Adv. for Nagar Palika Parishad, Loni in OA 562/2023

ORDER

1. In this Original Application the Tribunal is considering the issue of infrastructure, resources and capacity of the State Pollution Control Boards (PCBs)/Pollution Control Committees (PCCs) as there is an allegation that these Boards and Committees are not able to perform properly on account of inadequate facility, not filling up the post against the sanctioned strength, high number vacancies specially in technical position, absence of proper training, lack of pollution monitoring and abatement equipments and absence of technically competent leadership.

2. In response to the notice issued by the Tribunal, the replies have been filed by the different PCBs/PCCs. The CPCB has compiled the information in tabulated form and has filed the report dated 09.04.2026. The position relating to infrastructure facility available for monitoring of environmental parameters is disclosed in Table 1 of the report as follows:-

Table 1: Infrastructure facility available for monitoring of environmental parameters

Name of the SPCBs /PCCs	Available Parameters			Available Instruments & Equipment			
	Water & Waste Water (67)	Solid & Solid Waste (15)	Meteorology, Air, Noise & Emission (28)	For Sampling of Water, Wastewater and Soil / Haz. Wastes (11)	For Sampling of Ambient Air & Source Emission monitoring (22)	For processing of Environmental Samples (46)	Analytical Instruments (26)
A. State Pollution Control Board							
1. Andhra Pradesh	66	14	28	9	19	37	21

Name of the SPCBs /PCCs	Available Parameters			Available Instruments & Equipment			
	Water & Waste Water (67)	Solid & Solid Waste (15)	Meteorology, Air, Noise & Emission (28)	For Sampling of Water, Wastewater and Soil / Haz. Wastes (11)	For Sampling of Ambient Air & Source Emission monitoring (22)	For processing of Environmental Samples (46)	Analytical Instruments (26)
2. Arunachal Pradesh	12	0	6	4	3	10	5
3. Assam PCB	66	7	26	9	18	39	21
4. Bihar SPCB	34	0	18	9	15	21	7
5. Chhattisgarh ECB	25	4	23	9	19	18	7
6. Goa SPCB	63	8	23	9	13	36	14
7. Gujarat SPCB	67	15	28	11	19	46	23
8. Haryana SPCB	65	6	19	3	8	24	13
9. Himachal Pradesh SPCB	48	12	24	7	9	32	10
10. Jharkhand SPCB	8	1	9	3	11	3	1
11. Karnataka SPCB	67	15	28	11	19	44	20
12. Kerala SPCB	66	14	27	10	19	37	19
13. Madhya Pradesh SPCB	67	15	28	10	18	42	21
14. Maharashtra SPCB	67	11	24	8	18	38	17
15. Manipur SPCB	23	7	15	8	9	29	5
16. Meghalaya SPCB	49	14	23	11	19	37	22
17. Mizoram SPCB	45	0	17	6	9	23	14
18. Nagaland SPCB	19	0	10	7	3	13	6
19. Odisha SPCB	60	15	27	10	19	41	19
20. Punjab SPCB	65	7	24	9	18	36	14
21. Rajasthan SPCB	23	0	11	7	14	30	10
22. Sikkim SPCB	26	0	19	8	12	31	10
23. Tamil Nadu SPCB	64	12	25	7	12	31	10
24. Telangana SPCB	67	15	26	10	21	43	21
25. Tripura SPCB	46	0	17	10	9	30	16

Name of the SPCBs /PCCs	Available Parameters			Available Instruments & Equipment			
	Water & Waste Water (67)	Solid & Solid Waste (15)	Meteorology, Air, Noise & Emission (28)	For Sampling of Water, Wastewater and Soil / Haz. Wastes (11)	For Sampling of Ambient Air & Source Emission monitoring (22)	For processing of Environmental Samples (46)	Analytical Instruments (26)
26. Uttarakhand SPCB	39	0	7	6	5	12	7
27. Uttar Pradesh SPCB	61	10	26	10	15	34	17
28. West Bengal SPCB	63	15	12	9	4	39	16
B. Pollution Control Committees							
1. Andaman & Nicobar PCC	59	13	24	10	21	45	25
2. Chandigarh PCC	44	8	23	9	13	25	7
3. Dadra, Nagar Haveli, Daman and Diu PCC	33	0	2	7	1	21	4
4. Delhi PCC	39	0	23	7	19	31	13
5. Jammu & Kashmir PCC	32	0	17	8	16	28	10
6. Ladakh PCC	20	8	18	3	4	12	7
7. Lakshadweep PCC	27	0	4	9	1	13	9
8. Puducherry PCC	42	0	21	9	12	24	7

Note: All the facility for monitoring the environmental parameters may not be required to be set up with the SPCBs/PCCs, as the number of parameters to be monitored will vary depending on the types of the industry /activity within the jurisdiction of the respective SPCB and PCC.

3. The details of laboratories participated on PT performance are disclosed in table 2 as under:

Table 2: Details of Laboratories Participated on PT Performance

S. No.	SPCB / PCC	No of Laboratories	Year of participation	No. of Lab participated	% participation
1.	Andhra Pradesh	5	2022	1	20
			2023	3	60
			2024	2	40
2.	Arunachal Pradesh	2	2022	0	0
			2023	0	0
			2024	0	0
3.	Assam	5	2022	2	40
			2023	2	40
			2024	2	40
4.	Bihar	1	2022	0	0
			2023	0	0
			2024	1	100
5.	Chhattisgarh	7	2022	0	0
			2023	0	0
			2024	0	0
6.	Goa	1	2022	1	100
			2023	1	100
			2024	1	100
7.	Gujarat	9	2022	5	55.55
			2023	6	66.67
			2024	5	55.55
8.	Haryana	4	2022	3	75
			2023	3	75
			2024	3	75
9.	Himachal Pradesh	6	2022	3	50
			2023	2	33.33
			2024	5	83.33
10.	Jharkhand	16	2022	4	25
			2023	6	37.5
			2024	8	50
11.	Karnataka	9	2022	1	11.11
			2023	1	11.11
			2024	2	22.22
12.	Kerala	16	2022	1	6.25
			2023	1	6.25
			2024	1	6.25
13.	Madhya Pradesh	11	2022	6	54.54
			2023	5	45.45
			2024	6	54.54
14.	Maharashtra	8	2022	8	100
			2023	5	62.5
			2024	6	75
15.	Manipur	1	2022	0	0
			2023	0	0
			2024	0	0

16.	Meghalaya	4	2022	1	25
			2023	1	25
			2024	1	25
17.	Mizoram	1	2022	0	0
			2023	0	0
			2024	1	100
18.	Nagaland	1	2022	0	0
			2023	0	0
			2024	0	0
19.	Odisha	12	2022	1	8.33
			2023	1	8.33
			2024	1	8.33
20.	Punjab	3	2022	0	0
			2023	0	0
			2024	1	33.33
21.	Rajasthan	25	2022	2	8
			2023	4	16
			2024	12	48
22.	Sikkim	1	2022	0	0
			2023	0	0
			2024	1	100
23.	Tamil Nadu	18	2022	2	11.11
			2023	3	16.67
			2024	4	22.22
24.	Telangana	3	2022	1	33.33
			2023	1	33.33
			2024	1	33.33
25.	Tripura	3	2022	0	0
			2023	0	0
			2024	0	0
26.	Uttarakhand	4	2022	1	25
			2023	0	0
			2024	1	25
27.	Uttar Pradesh	23	2022	5	21.73
			2023	4	17.39
			2024	5	21.73
28.	West Bengal	6	2022	2	33.33
			2023	2	33.33
			2024	2	33.33
29.	Andaman & Nicobar	0	2022	0	0
			2023	0	0
			2024	0	0
30.	Chandigarh	1	2022	0	0
			2023	0	0
			2024	1	100
31.	Dadra Nagar Haveli & Daman & Diu	1	2022	0	0
			2023	0	0
			2024	0	0
32.	Delhi	1	2022	0	0
			2023	0	0
			2024	0	0
33.	Jammu & Kashmir	2	2022	0	0
			2023	0	0
			2024	0	0
34.	Ladakh	0	2022	0	0

			2023	0	0
			2024	0	0
35.	Lakshadweep	2	2022	0	0
			2023	0	0
			2024	0	0
36.	Puducherry	1	2022	1	100
			2023	1	100
			2024	1	100

4. The status of filling up the vacancy of post in the State PCBs is disclosed in Table A as under:-

Table A: Status of filling the vacancy of posts by State Pollution Control Boards

S. No.	Name of the SPCB/PC C	Category of Posts	Total Sanctioned		Status of Posts in Number						The time line by which the vacancy will be filled (in months)	Remarks
					Total Filled posts as on 01.04.2026		Details of current vacancies in number		Total Vacancy as on 01.04.2026 (% of vacancy)			
1.	Andhra Pradesh	Scientific & Engineering	18 2	293	94	114	a) Direct	64	88	179 (61.09%)	03	18 vacancies of Analyst Grade-II have been filled through APPSC and the candidates have joined duty. The Government has accorded permission to fill another 18 vacancies of Analyst Grade-II through APPSC, and the recruitment process has been initiated. - Out of 21 candidates selected by APPSC, 20 AEE candidates have reported to duty. The Government has instructed to evolve a mechanism for filling up 40 AEE vacancies from qualified surplus staff available in the GSWs Department. - The promotion posts are filled up as and when eligible candidates available with minimum qualifying service.
							b) Promotion	24				
							c) Deputation	-				
		Administrative	11 1	20	a) Direct	67	91					
					b) Promotion	24						
					c) Deputation	-						
2.	Arunachal Pradesh	Scientific & Engineering	14	27	14	27	a) Direct	-	-	-	-	NA
							b) Promotion	-				
							c) Deputation	-				
		Administrative	13	13	a) Direct	-	-	-				
					b) Promotion	-						
					c) Deputation	-						
3.	Assam	Scientific & Engineering	11 1	264	88	207	a) Direct	8	23	57 (21.59%)	06	- Certain Vacancies under promotion remain unfilled due to either backlog positions or incumbent not being eligible for promotion. - Letter are sent to the Government seeking approval to de-reserve the reserved post in order to clear the backlog.
							b) Promotion	15				
							c) Deputation	-				
		Administrative	15 3	11 9	a) Direct	30	34					
					b) Promotion	4						
					c) Deputation	-						
4.	Bihar	Scientific & Engineering	52	72	5	52	a) Direct	52	52	67 (93.05%)	07	- The Bihar Public Service Commission has issued an advertisement for various posts. Further, document verification for 36 posts has been completed. - General Administrative Department (GAD) had advertised a timeline for completion of recruitment process. As per the advertisement, the BPSC will send its recommendation of successful candidates to the department by September, 2026. - The department has hired staff on contractual basis.
							b) Promotion	-				
							c) Deputation	-				
		Administrative	20	5	a) Direct	15	15					
					b) Promotion	-						
					c) Deputation	-						

S. No.	Name of the SPCB/PC C	Category of Posts	Total Sanctioned		Status of Posts in Number				The time line by which the vacancy will be filled (in months)	Remarks					
					Total Filled posts as on 01.04.2026		Details of current vacancies in number				Total Vacancy as on 01.04.2026 (% of vacancy)				
5.	Chhattisgarh	Scientific & Engineering	161	328	65	119	Direct	72	209 (63.71%)	03 to 12	- A total of 13 posts of Chemist and 13 posts of Laboratory Assistant Grade-II, total 26 posts, are scheduled to be filled through a written examination to be conducted by Vyapam within the next three months. 60 promotional posts remain vacant owing to non-availability of eligible candidates in the feeder cadre. - All vacant posts are expected to be filled by December 2026.				
							Promotion	24							
							Deputation	-							
		Administrative	167		54		Direct	77				113	Deputation	36	
							Promotion	-							
							Deputation	-							
6.	Goa	Scientific & Engineering	101	159	75	130	Direct	16	29 (18.23%)	09	Direct recruitment is under process with the Engagement Agency.				
							Promotion	10							
							Deputation	-							
		Administrative	58				55	Direct				3	3	Promotion	-
								Promotion				-			
								Deputation				-			
7.	Gujarat	Scientific & Engineering	688	794	255	287	Direct	412	507 (63.85%)	Not Provided	- An advertisement for the recruitment of 08 posts of SSA, 144 posts of AEE & 03 posts of ALO was advertised and examination was also conducted. Now, the recruitment is under document verification stage. - The Recruiting Agency is the Constitutional Body and they deal with State Level Recruitment Procedures. GPCB is in constant touch with it. 62 promotional posts remain vacant due to no eligible candidates in the feeder cadre				
							Promotion	21							
							Deputation	-							
		Administrative	106				32	Direct				20	74	Promotion	38
								Promotion				-			
								Deputation				16			
8.	Haryana	Scientific & Engineering	246	448	234	436	Direct	5	12 (2.68%)	Not Provided	- As on today i.e. 27.03.2026, on the recommendation of HPSC, 16 candidates have been appointed. The joining of 02 Scientist B has been stayed by the Hon'ble Punjab and Haryana High Court and will be appointed very shortly. - Advertisement for appointing persons on deputation for the post of Chief Scientific Officer and Senior Scientist issued and in response to this, 3 application(s) has been received. The same will be filled up by 15th April, 2026. 06 promotional posts remain vacant due to no eligible candidates in the feeder cadre. - As on 02.04.2026, there is no vacancy				
							Promotion	3							
							Deputation	4							
		Administrative	202				202	Direct				-	-	Promotion	-
								Promotion				-			
								Deputation				-			
9.	Himachal Pradesh	Scientific & Engineering	183	375	97	241	Direct	52	134 (35.73%)	12	- Requisition to fill up 10 posts was sent to the erstwhile HP Staff Selection Commission. (HPSSC) and Ex-Servicemen Cell. But the functioning of erstwhile HPSSC was suspended by the Govt. of HP vide orders dated 26.12.2022. Now fresh requisition has been sent to the newly created H.P. Rajya Chayan Aayog, Hamirpur. - Requisition for various posts has been sent to the newly created HP Rajya Chayan Aayog and Ex- Servicemen Cell and vacancies are likely to be filled up within one year. 38 promotional posts are vacant due to no eligible candidates in the feeder cadre				
							Promotion	34							
							Deputation	-							
		Administrative	192				144	Direct				44	48	Promotion	4
								Promotion				-			
								Deputation				-			
10.	Jharkhand	Scientific & Engineering	144	271	11	24	Direct	-	247 (91.14%)	Not Provided	Recruitment and Service Rules rectifications is under process and the recruitment will be started after approval and notification by the State Government.				
							Promotion	-							
							Deputation	-							
		Administrative	127				13	Direct				-	114	Promotion	-
								Promotion				-			
								Deputation				-			
11.	Karnataka	Scientific & Engineering	420	723	153	255	Direct	194	468 (64.73%)	Not Provided	Government of Karnataka has issued certain instructions dated: 27-02-2026 regarding recruitment process. In compliance with these instructions, Karnataka State Pollution Control Board is taking necessary steps to start the recruitment process.				
							Promotion	73							
							Deputation	-							

S. No.	Name of the SPCB/PC C	Category of Posts	Total Sanctioned	Status of Posts in Number					The time line by which the vacancy will be filled (in months)	Remarks	
				Total Filled posts as on 01.04.2026		Details of current vacancies in number		Total Vacancy as on 01.04.2026 (% of vacancy)			
		Administrative	303		102	Direct	119	201		- Departmental Promotion Committee meeting will be held after the verification of backlog posts for promotion from Social Welfare Department, GoK. 152 promotional posts are vacant owing to non-availability eligible candidates in the feeder cadre.	
		Promotion	79								
		Deputation	3								
12.	Kerala	Scientific & Engineering	229	425	199	Direct	17	30	53 (12.47%)	06	- Out of the 11 vacancies, appointment order was issued for 4 posts based on the advice received from the KPSC. 5 vacancies were already reported to PSC. 2 are to be reported. Expecting appointments within 6 months. 14 promotional posts are vacant owing to non-availability eligible candidates in the feeder cadre. - Timeline for filling direct recruitment posts is given as 6 months.
						Promotion	13				
						Deputation	-				
		Administrative	196		173	Direct	22	23			
						Promotion	1				
						Deputation	-				
13.	Madhya Pradesh	Scientific & Engineering	588	1217	176	Direct	233	412	821 (67.46%)	07	- Requisition for 18 posts of Scientist was forwarded to the Staff Selection Board, pursuant to which an advertisement was issued on 25.02.2025 and the recruitment process is underway. Likewise, the Staff Selection Board has issued an advertisement dated 28.10.2025 for 20 posts of Chemist and 11 posts of Laboratory Assistant, and the further selection process in respect thereof is presently pending at the Board level. - Demand letter was sent to the Staff Selection Board for 34 posts of Assistant Engineer (Environment) & Assistant Engineer (Computer) 313 promotional posts are vacant due to no eligible candidates in the feeder cadre. - Hon'ble High Court, Jabalpur passed an order on 30.04.2016 stating that the plea for prospective overruling of the reservation in promotion under the 2002 Rules is negative. The case concerning reservation in promotion is currently pending before the Supreme Court. - The tentative time frame for completion of the recruitment process is July 2026, subject to the Staff Selection Board, Bhopal.
						Promotion	179				
						Deputation	-				
		Administrative	629		220	Direct	276	409			
						Promotion	133				
						Deputation	-				
14.	Maharashtra	Scientific & Engineering	420	839	258	Direct	162	162	381 (45.41%)	Not Provided	- The recruitment process for 64 direct posts is in the final stage and being carried out through a recruitment agency. 69 promotional posts are vacant due to no eligible candidates in the feeder cadre. - Maharashtra Pollution Control Board (MPCB) submitted a revised staffing pattern of 1,310 posts to the Government of Maharashtra, which was approved by the High Power Committee in its meeting on 08.10.2024, the same was sanctioned by the Environment and Climate Change Department vide Government Resolution dated 29.01.2025.
						Promotion	-				
						Deputation	-				
		Administrative	419		200	Direct	159	219			
						Promotion	60				
						Deputation	-				
15.	Manipur	Scientific & Engineering	70	119	26	Direct	40	44	79 (66.38%)	12	- Streamlining of Recruitment Rules by the State Government is currently in progress. - State Government approval is awaited for filling of direct vacant posts. 6 promotional posts are vacant due to no eligible candidates in the feeder cadre.
						Promotion	4				
						Deputation	-				
		Administrative	49		14	Direct	32	35			
						Promotion	3				
						Deputation	-				
16.	Meghalaya	Scientific & Engineering	70	155	44	Direct	11	26	56 (36.12%)	Not Provided	- Recruitment under process. Extension of timeline is requested. - The Service Regulation of the Meghalaya State Pollution Control Board is still undergoing its 1st amendment and the matter has been referred to the Government. - Some posts to be filled once 1st Amendment of the Service Rules is approved - Promotional posts are vacant due to non-eligible candidates in the feeder cadre.
						Promotion	15				
						Deputation	-				
		Administrative	85		55	Direct	23	30			
						Promotion	6				
						Deputation	1				
17.	Mizoram	Scientific & Engineering	11	24	7	Direct	3	4	6 (25%)	06 to 12	- Within 6 months – 12 months after the approval of the Government. - DP&AR (ARW) approval has been obtained for filling up of 4(four) posts i.e. Assistant Environmental Engineer, Scientist 'B', Junior Scientific Assistant and Jr. IT
						Promotion	1				

S. No.	Name of the SPCB/PC C	Category of Posts	Total Sanctioned	Status of Posts in Number					The time line by which the vacancy will be filled (in months)	Remarks	
				Total Filled posts as on 01.04.2026		Details of current vacancies in number		Total Vacancy as on 01.04.2026 (% of vacancy)			
		Administrative	13		11	Deputation	-			Assistant and currently, concurrence of Finance Department is awaited.	
						Direct	2				
						Promotion	-	2			
						Deputation	-				
18.	Nagaland	Scientific & Engineering	8	17	8	Direct	-	-	-	All posts are filled.	
			Promotion			-					
			Deputation			-					
		Administrative	9	9	Direct	-	-	-			
			Promotion		-						
			Deputation		-						
19.	Odisha	Scientific & Engineering	277	463	117	Direct	101	160	283 (61.12%)	Not Provided	- The recruitment is under process. - Promotional posts are vacant due to non-eligible candidates in the feeder cadre.
			Promotion			59					
			Deputation			-					
		Administrative	186	63	Direct	66	123	-			
			Promotion		57						
			Deputation		-						
20.	Punjab	Scientific & Engineering	228	652	205	Direct	17	23	80 (12.26%)	Not Provided	- Recruitment through Punjab Public Service Commission and Punjab Subordinate Selection Service Board is being undertaken. Examination has been undertaken and selection list is out. Further, appointment letters are being issued to the selected candidates. - Some posts could not be filled due to technical and Administrative reasons 37 promotional posts are vacant due to no eligible candidates in the feeder cadre.
			Promotion			6					
			Deputation			-					
		Administrative	424	367	Direct	26	57	-			
			Promotion		31						
			Deputation		-						
21.	Rajasthan	Scientific & Engineering	501	822	325	Direct	107	176	234 (28.47%)	3 to 8	- The State Board has sent the post for recruitment of 50 Junior Assistants to Rajasthan Staff Selection Board on 29.8.2024 for filling up through Common Eligibility Test. The Common Eligibility Test has been conducted, result announced and second phase of exam scheduled in Aug 2026. Meanwhile Advertisement issued for hiring of retired personnel as per Govt. rules, which is under process. - Advertisement has been floated on 14.11.2025 for inviting online applications for direct recruitment on the 27 posts of Jr. Scientific Officer and 73 posts of Jr. Env. Engineer from 26.11.2025 to 16.12.2025. 108 promotional posts are vacant due to no eligible candidates in the feeder cadre.
			Promotion			69					
			Deputation			-					
		Administrative	321	263	Direct	32	58	-			
			Promotion		26						
			Deputation		-						
22.	Sikkim	Scientific & Engineering	10	11	8	Direct	2	2	2 (18.18%)	Not Provided	Vacant posts of 2 laboratory attendants are under consideration by the Administrative Department.
			Promotion			-					
			Deputation			-					
		Administrative	1	1	Direct	-	-	-			
			Promotion		-						
			Deputation		-						
23.	Tamil Nadu	Scientific & Engineering	546	1014	407	Direct	84	139	377 (37.17%)	04	- Letter sent to TNPSF for recruitment of 43 Assistant engineers. Will be completed before April 2026. 10 post of Data Entry Operator and 5 post of programmer to be recruited. Ban for recruitment to be lifted by the Govt as per G.O. 108 dt.16.11.2021 - Letters have been sent to TNPSF for recruitment of 58 Assistants, 17 Steno Typists (Grade III), 26 Typists, 11 Record Clerks, 2 Librarians (Grade II), and 4 Data Entry Operators. 188 promotional posts are vacant due to no eligible candidates in the feeder cadre.
			Promotion			55					
			Deputation			-					
		Administrative	468	230	Direct	105	238	-			
			Promotion		133						

S. No.	Name of the SPCB/PC C	Category of Posts	Total Sanctioned	Status of Posts in Number						The time line by which the vacancy will be filled (in months)	Remarks
				Total Filled posts as on 01.04.2026		Details of current vacancies in number		Total Vacancy as on 01.04.2026 (% of vacancy)			
						Deputation					
24.	Telangana	Scientific & Engineering	145	96	120	Direct	44	49	110 (47.82%)	Not Provided	- The Board has requested the Secretary, Telangana Public Service Commission to fill the vacancies on priority basis as per the directions of Hon'ble NGT to comply with the directions of the Hon'ble Supreme Court - Due to bifurcation of State, Seniority issue is there in the Board, after finalization of the seniority in the feeder category of Senior Environmental Scientist & Environmental Scientist, the post will be filled. - The TGPCB requested the Public Service Commission to issue a separate Notification at the earliest vide letter dated. 24.11.2025. 20 promotional posts are vacant due to no eligible candidates in the feeder cadre.
						Promotion	5				
						Deputation	-				
		Administrative	85	24	Direct	46	61				
					Promotion	15					
					Deputation	-					
25.	Tripura	Scientific & Engineering	20	15	20	Direct	3	5	9 (31.04%)	Not Provided	- Presently the vacant posts have been increased due to superannuation of few employees. The State Board has taken all necessary initiatives for filling up of the Posts and the aforesaid posts will be filled up following all the statutory norms. - It is further submitted that, during 2021, the board has taken several initiatives including publication of Advertisement for recruitment to the vacant posts (One Junior Scientist and one Junior Environmental Engineer). However, due to change in recruitment policy of the State Government, the recruitment could not be done at that time. Now, the process of preparation of fresh Recruitment Rules as well as amendment of the existing rules have been completed from the side of TSPCB as per the new recruitment policy of the State Government and the said Recruitment Rules is under process for obtaining concurrence of the State Government. It is expected that the TSPCB will fill up the vacant posts after finalization of the Recruitment Rules.
						Promotion	2				
						Deputation	-				
		Administrative	9	5	Direct	3	4				
					Promotion	1					
					Deputation	-					
26.	Uttarakhand	Scientific & Engineering	67	18	23	Direct	37	49	80 (77.66%)	Not Provided	- Proposal for finalizing the Service Rules is under consideration at State Government and will be finalised at the earliest and the vacancies will be filled up accordingly. 29 promotional posts are vacant due to no eligible candidates in the feeder cadre.
						Promotion	12				
						Deputation	-				
		Administrative	36	5	Direct	14	31				
					Promotion	17					
					Deputation	-					
27.	Uttar Pradesh	Scientific & Engineering	343	195	372	Direct	134	148	360 (49.18%)	Not Provided	- All the posts under Group 'A' are prescribed to be filled through promotion. However, officers who have completed the qualifying service required for promotion are not available. The process for relaxation of the qualifying service for promotion to the vacant posts of Chief Environment Officer is currently under process. - With regard to the vacant posts to be filled by direct recruitment for Group 'B', namely Assistant Environmental Engineer and Assistant Scientific Officer, in pursuance of the Government letter dated 09.09.2025, an MoU was signed with IIT Kanpur on 10.11.2025 for conducting the recruitment. Further, the process for the First Amendment to the Uttar Pradesh Pollution Control Board Service Regulations, 1995 is under process. - For selection to 115 posts under Group 'C' to be filled by direct recruitment, the requisition is under process with the Uttar Pradesh Subordinate Services Selection Commission, Lucknow. The PET examination was conducted by the Commission on 07.09.2025. In order to complete the selection process for the various Group 'C' posts requisitioned by the Board, a request has been made by the Board to the Uttar Pradesh Subordinate Services Selection Commission through its letter dated 06.11.2025.
						Promotion	14				
						Deputation	-				
		Administrative	389	177	Direct	187	212				
					Promotion	25					
					Deputation	-					
28.	West Bengal	Scientific & Engineering	138	96	166	Direct	32	42	143 (46.27%)	Up to 50 months	- Proposal forwarded to the Govt. for approval for recruitment in 10 posts of Junior Scientist, 3 posts of Environmental Analyst, 2 posts of Laboratory Assistant, 7 posts of Laboratory Attendant and 4 posts of Assistant Environmental Engineer. - Promotional posts are vacant due to no eligible candidates in the feeder cadre.
						Promotion	10				
						Deputation	-				
		Administrative	171	70	Direct	80	101				
					Promotion	21					

S. No.	Name of the SPCB/PC C	Category of Posts	Total Sanctioned	Status of Posts in Number				The time line by which the vacancy will be filled (in months)	Remarks	
				Total Filled posts as on 01.04.2026		Details of current vacancies in number				Total Vacancy as on 01.04.2026 (% of vacancy)
						Deputation	-			
Sub-Total(A)			10915	5932	4983		(45.65%)			

5. It has been pointed out that the Jharkhand PCB has not filed response till now. No one is present on behalf of Jharkhand PCB. Therefore, we require the Member Secretary, Jharkhand PCB to appear virtually and assist the Tribunal on the next date of hearing.

6. A perusal of the above tables reveal that the PCBs and PCCs do not have the requisite facilities and in almost all the PCBs/PCCs the gaps are existing. Hence, we require each of the PCBs/PCCs to respond to the above disclosure of the CPCB and point out the reason for not having the optimum prescribed facilities. Let the response affidavit be filed within four weeks. The Applicant also seeks four weeks' time to file the objection to the report of the CPCB.

7. In the meanwhile, the concerned PCCs, PCBs and State Authorities to take expeditious steps to ensure that the requisite facilities are created and vacant posts are filled up.

8. List on 28.07.2026.

Prakash Shrivastava, CP

Dr. Afroz Ahmad, EM

April 10, 2026
Original Application No. 693/2023
Original Application No. 562/2023
A


ANDHRA PRADESH POLLUTION CONTROL BOARD

Paryavaran Bhavan
APIIC Colony Road Gurunanak Colony Autonagar
Vijayawada – 520 007



Lr.No.45/APPCB/HO/Estt./E-2/2026

Dt:22-04-2026

To
The Principal Secretary to Government,
Environment & Forests Department,
Government of Andhra Pradesh,
A.P. Secretariat, Amaravati

Sir,

Sub :	APPCB - DR Quota posts - feeder category posts - Filling-up of vacant posts - Assistant Environmental Engineers (AEEs):40 by direct recruitment - Submission of proposals - permission requested - Reg.
Ref:	1. T.O.Lr.No.45/APPCB/HO/Estt/E-2/2015, dt: 30.01.2025 2. Letter. No.EFS01-ENV/4/2024-SEC-1,Dt:04.04.2025 of Spl.Secretary to govt., EFS&T (Sec.I) Dept., Amaravati 3. T.O Lr.No/APPCB/HO/Estt./2025, Dt:08.05.2025. 4. G.O.MsNo.56,Finance (HR.I-Plg&Policy)Dept,Dt:1.10.2025 5. UO No. FIN01-HRPDPP(TRPO)/28/2026-HR-I, dt:11.03.2026 of the Principal Secretary to Government, Government of AP, Finance (HR.I -PLG & Policy) Dept 6. T.O Lr.No.2973151/APPCB/HO/ESTT,/E-2/2026-1247, Dt:11.03.2026

It is submitted that proposals were earlier sent to the Government vide letter dt:30.01.2025 for filling up of 84 vacant posts by direct recruitment in APPCB.

Vide reference 2nd cited, the Government after examination of the proposal, called for certain information regarding no of vacancies, Qualifications, RoR, method of examination and recruitment agency etc. Accordingly, vide reference 3rd cited, the Board submitted the details to Government for according approval.

Further vide reference 4th cited the Government of Andhra Pradesh (AP) has accorded permission to fill up vacant eighteen (18) posts for Analyst Grade-II in A.P. Pollution Control Board under direct recruitment quota through Andhra Pradesh Public Service Commission (APPSC).

Vide reference 5th cited, the Government called for certain information

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about DR Quota Feeder cadre vacancies in the Government Departments and HoDs.

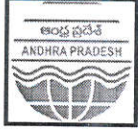
Vide reference 6th cited this office information on DR Quota Feeder cadre vacancies was submitted to the Principal Secretary to Government, Finance(HR.I -PLG & Policy) Department, through E&F Department, A.P. Secretariat. (Covered in Job calendar),

In this context, it is submitted that 40 posts of Assistant Environmental Engineers(AEEs) under Direct Recruitment quota are still vacant, in addition 4 more vacancies are arised in recent time.

Therefore, it is requested to accord permission to APPCB to fill up 40 vacant posts of Assistant Environmental Engineers(AEEs) through direct recruitment via APPSC at the earliest.

Encl: as above

Yours faithfully,
S SRISARAVANAN, I.F.S
MEMBER SECRETARY



ANDHRA PRADESH POLLUTION CONTROL BOARD
Paryavaran Bhavan
 APIIC Colony Road, Gurunanak Colony
Vijayawada – 520 007



Lr.No.05/APPGB/Estt./A2/2026

Dated:19-04-2026

To,
 The Secretary,
 Andhra Pradesh Public Service Commission,
 Vijayawada.

Sir,

Sub:	APPGB-Estt.- Filling up of 18 posts for Analyst Grade-II in A.P. Pollution Control Board by direct recruitment – Submission of Indent Form and other related enclosures – Request for issue of Notification – Reg.
Ref:	1. G.O Ms No.56, Finance (HR.I-PIg & Policy) Dept., Dt:01.10.2025. 2. T.O Lr.No.45/APPGB/HO/Estt./2025-765, Dt:07.11.2025. 3. Lr. No.257/RS-3&24/2025, Dated:24-11-2025 of APPSC 4. T.O Lr.No.05/APPGB/Estt./2026-1291, Dt:24.03.2026 to Principal Secretary, Govt Of AP, EFS & T, Department 5. Lr.No257/RS-3&24/2025, dated:26.03.2026 of APPSC

It is to inform that the Government of Andhra Pradesh (AP) has accorded permission to fill up eighteen 18 vacant posts for Analyst Grade-II in A.P. Pollution Control Board under direct recruitment quota through Andhra Pradesh Public Service Commission (APPSC) vide reference 1st cited.

Further, that the Board, vide letter dated 07.11.2025, has furnished the details relating to the filling up of Analyst Grade-II posts, including educational qualifications, number of posts, rule of reservation, and scale of pay, for taking necessary action for issuance of a notification for recruitment of eighteen (18) Analyst Grade-II posts in the A.P. Pollution Control Board.

The Secretary, Andhra Pradesh Public Service Commission, vide reference 3rd cited, has requested to furnish the information in the standard indent form.

- **Governing Rules for the Post:** The Andhra Pradesh Pollution Control Board (APPGB) operates under the Service Rules established by Government Order G.O. Ms. No. 3 M.A, dated January 1, 1979, issued by the Housing, Municipal Administration & Urban Development Department. Subsequently, amendments requested by APPGB have been issued by the Government. To date, the APPGB has complied with the rules outlined in various Government Orders.
- **Qualifications:** The Andhra Pradesh Pollution Control Board follows the qualifications prescribed in the Special Rules for A.P. Public Health & Municipal Engineering Services, as issued in G.O.Ms. No. 3, dated January 1, 1979, to monitor various aspects related to the environment
- According to these rules, the qualifications for the post of Analyst Grade-II the qualifications prescribed by direct recruitment are as follows: **"Must have a Bachelor's Degree in Chemistry, Bio-Chemistry, Biology or Environmental Sciences of a Recognized University"**. (Copies enclosed).

- **Vacancies and Reservation:** The distribution of vacancies and reservation policies are specified as per community-based roster charting, following the guidelines of the Women Children, Disabled, and Senior Citizens Welfare Department, Government of AP, and in accordance with the latest G.O.Ms.No.77, General Administration (Services. D), dated August 2, 2023 and GO Ms No.46, Dt:19.04.2025.
- It is specified that in filling up of 18 No. of listed vacancies of Analyst Grade-II posts PH (VH/HH/OH) quota shall be filled as per the rules specified in the G.O.Ms.No.77, General Administration (Services. D), dated: August 2, 2023.
- **Ex-Servicemen:** These posts fall under the gazetted category, making Ex-Servicemen ineligible to apply.

It is to states that, Ex-Servicemen are ineligible to apply for the notified posts of APPCB as these are fall under the gazetted category.

- **Sports Person Quota:** This office has addressed a letter to the Principal Secretary to Government, Environment & Forests Department, seeking clarification on the implementation of 3% horizontal reservation for Meritorious Sports Persons (copy enclosed).
- **Backlog/Carry Forward Vacancies:** There is no backlog or carry forward vacancies for these specified posts.
- **Women Quota:** The Women quota will be filled with 33 1/3% in direct recruitment, following G.O. Ms. No. 77 of General Administration (Services. D), dated August 2, 2023
- **Cadre:** All mentioned posts are state cadre posts, and the Board does not employ a multi-cadre/zone-wise system.
- **Age Relaxation:** Age relaxation in direct recruitment in Andhra Pradesh is granted as per G.O Ms.No.109, General Administration (Ser.A) Department, dt:08.10.2025.
- **Pay Scales:** Pay scales for each post in the Board are determined as per Resolutions passed by the Board, with the latest pay scales adopted in line with G.O. Ms No.1 of Finance (PC_TA) Department, dated January 17, 2022.
- **Syllabus:** The proposed syllabus for the recruitment of these posts aligns with the consultation with the G.A. (Ser.E) Department and the qualifications prescribed for similar posts in other departments.

In addition to the above points, we have included a detailed Indent form, which provides information on roster positions, rules, vacancy distribution, qualifications, syllabus, and more. The same may be verified for accuracy and compliance with the applicable rules, Government Orders, and other statutory provisions in connection with the direct recruitment of posts. We request the Commission's prompt consideration of this information to facilitate the recruitment of 18 (eighteen) Analyst Grade-II positions in the AP Pollution Control Board through direct recruitment and requested the earliest issuance of the recruitment notification.

Encls: As above

Yours faithfully

S SRISARAVANAN,

I.F.S

MEMBER SECRETARY

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Raghavendra Sreyas TVS <raghavendrasreyas.office@gmail.com>

O.A. No. 693 of 2023

1 message

Chambers of TVS Raghavendra Sreyas, AoR, Supreme Court of India

14 July 2026 at

<raghavendrasreyas.office@gmail.com>

18:45

To: mscb.cpcb@nic.in, Dhananjay Baijal <d.baijal89@gmail.com>

Sir,

Please find attached herewith affidavit to be filed on behalf of APPCb in the above captioned matter.

Kindly acknowledge the receipt of the same. Kindly treat this email as advance service of the same.

Regards,
Siddharth Vasudev
Advocate

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TRS	Chambers of TVS Raghavendra Sreyas <i>Advocate on Record, Supreme Court of India</i> Chamber: 113, Block D, Lawyers' Chamber Block, Additional Building Complex, Supreme Court of India, New Delhi 110001 Office & Correspondence: House No. 24, First Floor, Ashoka Enclave Extension III, Sector 35, Faridabad-121003, Haryana Direct: +91 9810753194 Office: 0129-4172324 Registered Clerk: Vishnu Kumar Pathak (+91 9821136653)
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**OA 693 of 2023 (PB) Affidavit dt. 13.07.2026.pdf**

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